COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 246 OF 2014 & IA NO. 56 OF 2015

Dated: 1st October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.	Versus		Appellant(s)
Delhi Electricity Regulatory Commission			Respondent(s)
Counsel for the Appellant(s) :	Mr. Hemant Sahai Ms. Puja Priyadarshini Mr. N. Veerapaneni a/w Mr. Anurag Bansal Ms. Ritu Gupta (Reps.)		
Counsel for the Respondent(s) :	Mr. Pradeep Misra Mr. Suraj Singh for R-1		
ORDER			

As agreed by learned counsel for the parties, list the matter for further hearing on <u>12.10.2018.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/kt